

AND SUPPLY be pleased to state:

(a) whether Government have received any proposal from the Assam Oil Company to reduce the price of petroleum products of that Company;

(b) if so, whether Government have accepted the Company's proposal; and

(c) whether the Government of Assam was consulted in the matter?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a) and (b). The negotiations with the Company are still in progress.

(c) Government of India and Government of Assam have been in correspondence on this subject generally and if any further consultation is necessary. Government of India will certainly consult the Government of Assam.

MANUFACTURE OF INDUSTRIAL EXPLOSIVES

*374. SHRIMATI PUSHPALATA DAS: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government propose to set up a State-owned project for the manufacture of industrial explosives in the country; and

(b) if so, what progress has so far been made in that direction?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) and (b). Some schemes for the manufacture of industrial explosives in India are under consideration, but none of them has been finalised.

INDUSTRIAL CONCERNS SERVED BY THE BOKARO POWER STATION AND THE KUMARDHUBI POWER WORKS

*376. SHRI S. N. MAZUMDAR: Will the Minister for IRRIGATION AND POWER be pleased to state the names of the localities and industries concerns served respectively by the Bokaro Power Station and the Kumardhubi Power Works of the Damodar Valley Corporation?

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): The Bokaro Power

Station of the D. V. C. supplies power to the following principal consumers:—

1. Chittranjan Locomotive works, Chittranjan, Burdwan (West Bengal).
2. Dishergarh Power Supply Co., Ltd., Dishergarh, Burdwan (West Bengal).
3. Associated Power Co., Ltd., Seebpur, Burdwan (West Bengal).
4. Sijua (Jherriah) Electric Supply Co., Ltd., Loyabad, Manbhum (Bihar).
5. The Indian Iron and Steel Co. Ltd., Kulti, Burdwan (West Bengal).
6. Government of Bihar for Badjua and Ganeshpur towns in Manbhum (Bihar).

The Kumardhubi Power House supplies power exclusively for the construction works of the Maithon Dam Project and Panchet Hill Dam project of the D. V. C.

PRODUCTION IN THE MILL TEXTILE INDUSTRY

*377 DR. RADHA KUMUD MOOKERJI: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the figures of production in the textile mills during the current year;

(b) the various factors contributing to the variation in production, if any, during the current year as compared to previous years; and

(c) the extent to which the production is keeping pace with consumption?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): (a) A statement is laid on the Table of the Council showing figures of production since the beginning of this year.

(b) Since the variation of production shows an upward trend, it can be

presumed that anticipation in regard to sales of cloth is an important factor.

(c) There is no yardstick to measure whether the production is keeping pace with consumption. The *per capita* consumption of cloth in this country has varied from 17 yards to 10 yards.

STATEMENT

(Figures in thousand yards.)

1953—	Production
January	415,000
February	378,000
March	399,000
April	418,000
May	423,000
June	418,000
July	435,000
August	421,000

COMPLAINTS RECEIVED FROM THE DISPLACED PERSONS REHABILITATED IN ORISSA

*378. SHRI B. RATH: Will the Minister for REHABILITATION be pleased to state:

(a) whether any complaints have been received from East Bengal displaced persons rehabilitated in Orissa regarding the indifference of the State Government to provide them necessary assistance for rehabilitation;

(b) if so, from which colonies such complaints have been received; and

(c) what steps have been taken thereon?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) No general complaint regarding the indifference on the part of Orissa Government in the matter of providing assistance for rehabilitation of displaced persons has been received. Some individual complaints

regarding the inadequacy of the amount of loans sanctioned and delay in the payment of loans have, however, occasionally been received.

(b) Some displaced persons, from the following urban colonies made complaints:—

- (1) Ichapur.
- (2) Lakshmi Sagar.
- (3) Kendra para.
- (4) Bhubaneswar.
- (5) Kuliposh.
- (6) Idga.
- (7) Cuttack
- (8) Tulsipur.
- (9) Mohndipur.
- (10) Remuna.
- (11) Deosali.
- (12) Chandpur.

(c) The complaints were examined in consultation with the Government of Orissa, who reviewed these cases individually. It was found that in many cases the displaced persons in question had frittered away the loans granted to them, and that further financial help to them would serve no useful purpose, as they were lacking in earnestness, industry and sense of responsibility.

ACCIDENTS AMONG WORKERS UNDER THE CONTRACTORS IN HIRAKUD DAM PROJECT

*379. SHRI B. RATH: Will the Minister for IRRIGATION AND POWER be pleased to state:

(a) the number of fatal accidents to workers, working either under Government or under contractors in the Hirakud Dam Project during the last two working seasons;

(b) the particulars of such workers, the work in which they were engaged and the wages they were getting; and the nature of the accidents they met with; and

(c) the amount of compensation paid to each of their families and when it was paid?